

- the affected areas to safer places.
- (ii) Payment of ex-gratia of Rs. 10,000 to the relative of each deceased.
- (iii) Payment of Rs. 1000/- to the seriously injured persons.
- (iv) Provision of free education to the only girl survivor of one family.
- (v) Conducting a study by the Science Technology and Environment Department of the State Government about causes of land slides and potential areas of danger.

[Translation]**Cases of Duplicate LPG CYL Inders in Delhi**

229. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of duplicate L.P.G. cylinders and regulators registered with the Crime Branch of Delhi Police during each of the last three years;
- (b) the number of cases among them which have been solved; and
- (c) the reasons for which the remaining cases have not been solved?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The Delhi police have

reported that no such case has been reported to Crime Branch during the last three years.

[English]

Prawn Cultivation at Chilka Lake

230. KUMARI FIRIDA TOPNO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the agreement reached between the Government of Orissa and the Tata Group of Industries for prawn cultivation at Chilka Lake is likely to affect the Lake and the fishermen and

(b) if so, the steps the Union Government propose to take to save Chilka Lake and safeguard the interest of the fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The Government of Orissa and Tata Group of Industries have entered in a Memorandum of Understanding to undertake cultivation of Prawn at Panaspada near Chilka Lake of Puri district. The Government of Orissa have informed that the project will not affect Chilka Lake and fishermen.

(b) Ministry of Environment and Forests has requested the State Government to stop the project work including construction activities till a proper environmental impact assessment study is made.

Death of Fishermen

231. SHRI GANGADHARA SANIPALLI: Will the Minister of AGRICULTURE be pleased to state: